OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the demise of Sh. Dhara Singh, Safai Karamchari, E.C. 11867348/ 90266 S/o Sh, Nathi Singh (expired on 25.07.2025) his name is hereby struck off from the pay scroll of this office with effect from 26.07.2025 (F/N) as per rule 5(2) of QCS (Pension) Rules, 1077

> (Virender Kumar Bansal) Principal District & Sessions Judge (HQs), Delhi

16. 24/ -266 PF/Admn-III/2025

٠.

Dated, Delhi the 0 5 DEC 2025

Copy forwarded for information and necessary action to :-

- 1 The Ld. Principal District & Sessions Judge, Rohini Courts, Delhi.
- 2 Personal office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3. The La. Administrative Civil Judge, Rohini Courts, Delhi.
- 4. The Ld. Administrative Civil Judge, Central District, THC, Delhi.
- 5 The Admn Officer (J)/Incharge, Care Taking Branch, Rohini Courts, Delhi.
- 6 The Accounts Officer/DDO, Central District, Tis Hazari Courts, Delhi (Copy of Death Certificate is attached).
- The Pay & Accounts Officer, PAO, Central District, Tis Hazari Courts, Delhi (through concerned A/c Branch).
- 8. The Administrative Officer (Judl.), Vigilance Branch, Central, North & North-West District, Delhi
- The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi.
- 10 The Branch In charge, Admn. I and III Tis Hazari Courts, Delhi.
- 11. The Dealing Officials, Leave seat, Central District, THC, Delhi.
- 12 The Dealing Official, Pension Cell, Central District, THC, Delhi.
- 1. The Dealing Official, ACR Cell, THC, Delhi.
- The Website Committee, English/Hindi, Tis Hazari Courts Delhi.
- 15. The Dealing Official Layers, Tis Hazari Courts, Delhi.
- 16 The Dealing official, Appointment seat & P & T Seat, Admn. Branch-III, THC, Delhi.

17. Sh. Maan Singh brother of Late Sh. Dhara Singh, R/o Qtr. No. 607, Block-Z, Timarpur, Delhi-110054 (Govt. Accommodation).

Administration Branch-III

O/o Principal District & Sessions Judge (HQs)

Delhi